



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.08.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on **21.08.2026 at 02:00 PM will not be taken up.** The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 476 & 477 of 2026	Rankini Power Generation Ltd. Vs. Bhuvan Madan (Resolution Professional of Hiranmaye Energy Limited) & Ors. With	Srishti Juneja	Neha Shivhare Ramakant Rai Vaijayant Paliwal
2.	Comp. App. (AT) (Ins) No. 418 of 2026 (With Defects)	Power Trust Vs. Bhuvan Madan Resolution Professional of Hiranmaye Energy Ltd. & Ors.	Pranjit Bhattacharya	Ramakant Rai Vaijayant Paliwal Somesb Srivastava Ramakant Rai Madhav Kanoria Srideepa Bhattacharya Vajyant Palwal
3.	Comp. App. (AT) (Ins) No. 1092 of 2025 & I.A. No. 4256 of 2025	NRG & Co. Vs. Swamih Investment Fund & Ors. With	Nipun Gautam	Rakesh Kumar Preeti Kashyap Ankit Sharma Pulkit Mehrotra Toyesh Tewari-R1
4.	Comp. App. (AT) (Ins) No. 1315 of 2025 & I.A. No. 5146 of 2025	Sunil Kumar Agarwal, RP of Ansal Crown Infrabuild Pvt. Ltd. Vs SWAMIH Investment Fund & Anr.	Rakesh Kumar	Angad Varma Nikhil Mehndiratta Amrit Bhatia-R1

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar